



India's top performers at the Gay Games were felicitated on Thursday | EXPRESS

B'loru's LGBTQIA+ athletes return from Gay Games

EXPRESS NEWS SERVICE
@ Bengaluru

FRESH from representing India at the Gay Games 2026 in Valencia, Spain, Bengaluru's LGBTQIA+ athletes on Wednesday called for greater institutional recognition, financial assistance and inclusive sports policies, saying the country's queer athletes continue to overcome significant barriers to compete internationally.

The athletes were felicitated at Celebrating Queer Excellence, organised by the All India Professionals' Congress (AIPC) LGBTQIA+ and Sports Domain in collaboration with Queer Nilayam and Dark Vibe Society.

Among those felicitated was Gowthami Kandhasami (Goaty), who emerged as one of India's top performers at the Gay Games. Competing in the women's 25-29 years category, she won gold in high jump, 5-km run, 10,000-metre indoor run and 42-km marathon, besides securing silver in the 10-

km run. She also bagged silver in the women's overall 42-km marathon and was part of the mixed 4x400-metre relay team that won silver. Sumit Pawar, competing in the 35-39 years category, won the gold medal in the javelin throw and called for greater recognition and support for LGBTQIA+ athletes representing India.

However, they said reaching the games itself was a struggle. Months of rigorous training had to be accompanied by fundraising, personal savings and support from friends, mentors and community members to cover travel and participation expenses. They urged governments and sport bodies to introduce scholarships and financial assistance for athletes representing India internationally, regardless of whether they win medals.

The athletes also highlighted the lack of inclusive sports policies in India, particularly for transgender and non-binary sportspersons.

HC allows Orthodox family to hold funeral at Odakkali church

EXPRESS NEWS SERVICE @ Kochi

AMIDST disputes between the Orthodox and Jacobite factions, the Kerala High Court on Thursday permitted the conduct of a funeral at St Mary's Orthodox Syrian Church, Odakkali, which had remained closed due to the same. The permission was granted to the family and relatives of the deceased M T Varghese, 91, and a priest belonging to the Orthodox faction. The court also allowed the conduct of commemorative prayers at the church and the cemetery on August 8 and 9 from 5 am to 7 am, and on August 10 from 6 am to 8 am.

The petitioners, M V Roy, son of the deceased, and Fr Bisen Sunny, the vicar appointed by the Diocesan Metropolitan of the church, alleged that members of the Jacobite faction had objected to the funeral. The church has remained closed due to the factional dispute, and the matter is currently pending before another bench of the High Court.

The court further directed the circle inspector of police, Kuruampampady, to ensure that the funeral and related ceremonies are conducted peacefully. It ordered that, in the event of any law and order issue, the police should provide adequate protection and ensure that no one obstructs the conduct of the funeral or the subsequent religious ceremonies.

EXPRESS READ

Bhubaneswar submerged as rain lashes city overnight

BHUBANESWAR: Residents in several parts of the Odisha capital woke up to flooded homes and waterlogged roads on Thursday as heavy overnight rains under the influence of two active cyclonic circulations caused widespread inundation, especially the low-lying areas. The downpour, which started around 11:30 pm on Wednesday, lashed through the night into early morning, inundating roads and entering houses in many areas. India Meteorological Department (IMD) said, the city as a whole recorded about 110 mm rains in about 12 hours, with several localities experiencing heavy downpours within a short span of time. ENS

Telangana to distribute over 1 cr new ration cards on Independence Day

Hyderabad: The Telangana state government will begin distributing 1.05 crore newly sanctioned and laminated ration cards across Telangana on Independence Day, with Chief Minister A Revanth Reddy launching the programme in Sangareddy. The programme will be held simultaneously in all 119 constituencies, scheduled between 2 pm and 4 pm on August 15. Telangana has 1.17 crore families. Of these, 1.05 crore families have ration cards, most of them white ration cards that are generally meant for Below Poverty Line (BPL) households. ENS

PUBLIC NOTICE

This is to inform the general public that, my client Sri. Sankarapandey S/o Mallappa, (Author No.2863, 3844/1933, aged about 42 years, R/A: Saragakkhanahalli Village, Kasaba Hobli, Anekal Taluk, Bengaluru-562108, has lost the original GENERAL POWER OF ATTORNEY bearing No. ANN-4-0021/2018-19, Dated in CO No. ANN-4-448 dated: 15-11-2018 registered in the office of the Subregistrar Anekal, executed by Sri Venkatesh Reddy & others in favor of Granuvratu, in respect of property bearing Sy.No. 48/4 measuring 9-43 guntas, situated at KAVALAHOSKALLI Village, Kasaba Hobli, Anekal Taluk, Bengaluru District.

My client has lodged a police complaint before Anekal Police Station bearing Complaint No. 121/2026, CMBSS No. 418/2026 Document/ Lost. 6/85. M. P. 1013202600192. Dated: 05-08-2026. If any persons found the document, it is requested to hand over the same to the following address mentioned below.

In the event any person has not send the documents, and I have not received any claim or found of original document of the said property and I consider the original document have been lost and title of the said property.

U.R. NAGESH REDDY, Advocate
K.R. ASSOCIATES
No. 272-HD, 2nd Fl. Cross, Srinagarapalli
Police Station, Chaudhury, Bengaluru-560098
Mail id: urnagesh7504@gmail.com
Phone No: 9174974851, 7017973493.
Bengaluru, Date: 06-08-2026

PUBLIC NOTICE

Whereas our client intends to purchase the immovable property described in the schedule herein below from the owners of the said property, if any member of the general public has any objection to the said property, are hereby put to notice to send their written objections to the undersigned by post to reach them on or before 15/08/2026. Non-receipt of any objections shall be deemed to be approval of the said transaction by the general public and no claim shall be entertained at a later date.

SCHEDULE PROPERTY
All that piece and parcel of the agricultural land bearing Old Sy No. 80, then Sy. No. 80/2A1, New Sy. No. 80/3, measuring 1 acre, situated at Kottanur Village, Uttarahalli Hobli, Bengaluru South Taluk, together with all rights, appurtenances, whatsoever, whether underneath or above the surface and bounded by:
East By: Remaining Portion of Sy. No. 80/2A1, West by: Remaining portion of Sy. No. 80/2A1 (BWSB Land), North By: Sy. No. 84, (belonging to R. B. Santhosh Sram), South By: Remaining portion of Sy. No. 80/2A1 (belonging to BMTC Land).

Advocate:
M/s Santhosh Law, Advocates,
004 and 005, Rajeeva Chambers,
No.12, Museum Cross Road,
Bengaluru-560 001, +91-8964430123

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SARASWATHI
PACKAGING PRIVATE LIMITED

1 Name of Corporate Person	Saraswathi Packaging Private Limited
2 Date of Incorporation of Corporate Person	29/08/1994
3 Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Bangalore
4 Corporate Identity Number / Limited Liability Identity number of corporate person	U74950KA1994PTC006326
5 Address of the registered office and principal office (if any) of corporate person	Registered Office: 587/58 Main Road, Vankarajapuram, Bangalore, Karnataka, India, 560003
6 Liquidation commencement date of corporate person	05.08.2026
7 Name, Address, Email Address, Telephone Number & the Registration number of the liquidator	Name: Mr. Rajesh Jasti Address: H No 1/4-159/1/20, Plot No. 19 Chakra Enclave, 6th Avenue Road, Sainikpura, Secunderabad, Medchal Malkajgiri, Telangana 500094 E-mail ID: jastirajesh@gmail.com Ph. No: 9959188866 Registration Number: IBBI/IPA-001/IP-002317/2020-2021/13469
8 Last Date for Submission of Claims	04.09.2026

Notice is hereby given that the Saraswathi Packaging Private Limited has commenced voluntary liquidation on 05.08.2026. The stakeholders of Saraswathi Packaging Private Limited are hereby called upon to submit a proof of their claims, on or before 04.09.2026 to the Liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

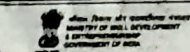
Date: 07.08.2026

Place: Bangalore

Sd/- Rajesh Jasti

Liquidator of Saraswathi Packaging Private Limited

Reg No: IBBI/IPA-001/IP-002317/2020-2021/13469



National Council for Vocational
Education and Training (NCVT)

WE ARE HIRING

Applications are invited for engagement
on a Fixed-Term Contractual basis

for the following positions

- > Sr. Consultant 1
- > Consultant (Grade II) 1
- > Consultant (Grade I) 4
- > Young Professional 7
- > Data Analyst 2
- > Research Analyst 2
- > Thematic Lead 2

Contract Duration

2 years, extendable by 1 year at a time, up to a maximum of 5 years, based on performance and organisational requirements.

Last date to apply: 31st August 2026

To apply, visit the link below:
<https://ncvt.gov.in/career-opportunities>

CBC 63114/11/0001/2627

केनरा बैंक Canara Bank

ARM 1 BRANCH, Spencer Building 2nd Floor, M G Road,
Bengaluru-560001. Email: cbx2366@canarabank.com

SALE NOTICE

E-Auction sale notice for sale of immovable property under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with proviso to rule 8(i) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and guarantor(s) that the below described immovable property mortgaged/charged to the secured creditors, the possession of which has been taken by the Authorised Officer of Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 23.08.2026, from 10.30 a.m. to 11.30 a.m., with unlimited extension of 5 minutes duration each till the conclusion of sale), for recovery of Rs. 66,83,668.18 (Rupees Sixty Six Lakhs Eighty Three Thousand Six Hundred Fifty Eight and Paise Eighteen Only) plus further interest thereon from 28.07.2026 and further interest and cost thereon due to the ARM-1 Branch, Bengaluru of Canara Bank from 1. Sri Vijaya Kumar Ravi Kumar, Sri. Ravi Kumar, No. 71, Bagel Village, Bagelipalli Post, Hosur Taluk, Krishnagiri District, Tamilnadu- 635 103, 2. Mr. Lakshmi Narayana S/o Mr. Ravi Kumar, No. 71, Bagel Village, Bagelipalli Post, Hosur Taluk, Krishnagiri District, Tamilnadu- 635 103, 3. Mr. Ravi Kumar B.M. S/o. Muniswamy, Bagel Village, Bagelipalli Post, Hosur Taluk, Krishnagiri District, Tamilnadu- 635 103, 4. Mr. T. Mukunthan (Guarantors), Thummarayappa, D. No. 42115 Kurabathi, Saragapalli Post, Denkanikota, Krishnagiri Dist., Tamilnadu- 635 114. Full description of the immovable property, Reserve Price, EMD, known Encumbrances(s), Outstanding Dues if any are as under:-

Sl. No.	Description of the Immovable assets	Reserve Price	EMD	Incremen- tal Value
1.	All that piece and parcel of the property bearing G.anna Nathan S/o. No. 897, New Nathan 697/ 27 situated at Bagelipalli Village, Hosur Taluk, Krishnagiri District, Tamilnadu measuring 110 sq. Mtr or 1180 Sq.ft. alongwith RCC Road Building and bounded by: Krishnagiri house, West by: Goudappappa House, North by: Papanna House, South by: 3 feet Boundary Road.	50 Lakhs	5.04 Lakhs	1.00 Lakhs

Known encumbrances, if any; Not to the knowledge of the Bank. The EMD should be deposited on or before 24.08.2026 up to 5.00 pm. The properties will not be sold below the Reserve Price.

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (www.canarabank.com) or E-Wallet of M/s IPSE Alliance Private Limited (www.ipsealliance.com) portal (Helpdesk Number: 0991292820, Website: <https://banknote.com>) and may contact ARM-1 Branch, Bengaluru, Canara Bank, Ph. No.08025310066, 7204044833 and any of the following email id: cbx2366@canarabank.com during office hours on any working day. Place: Bangalore Date: 06.08.2026

Sd/-
Authorized Officer
Canara Bank